

Sanskrit and world's most ancient works are there in Sanskrit. I am saying this to some of my friends who do not know that the person like me has become a communist after going through the literature in this language. (*Interruptions*)

MR. SPEAKER: Bhogendraji, please confine yourself to the question.

SHRI BHOGENDRA JHA: I want that the Prime Minister should announce that telecast of Sanskrit news bulletins will also be started. How will it be done, that he has to find out. Since the Doordarshan has become very popular, so the news in Sanskrit must be telecast.

SHRI CHANDRA SHEKHAR: Mr. Speaker, Sir, Shri Bhogendra Jha possesses a long experience and his access to the communism has been through Sanskrit. We shall seek his opinion. I agree with him that there are many things in our Sanskrit books and literature which show us the path of communism and equality. This is how the communism has been described in Sanskrit universal humanity is the principle of communism and what had been written in our ancient scripture:-

"Aham Nijau Paroveti, Ganqna Laghuchetsaam

Udar Charitanam Tu, Vasudhaiv Kutumbkam"

Thus our Sanskrit literature is very rich in liberal thoughts and these thoughts should be brought before the world.

WRITTEN ANSWERS TO QUESTIONS

[English]

Mongra Irrigation Project

*81. SHRIDHARMPAL SINGH GUPTA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Mongra Irrigation Project in district Rajnandgaon, Madhya Pradesh has since been abandoned;

(b) if so, the reasons therefor; and

(c) if not, the present stage of the project and the time by which it is likely to be completed?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) Does not arise.

(c) Central Water Commission has communicated their suggestions to the State Government for the re-formulation of the project.

Convention of Indian Muslims in America

*82. DR. A.K. PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Indian Ambassador to the United States attended a convention of Indian Muslims in America held at Maryland on November 23 and 24, 1990;

(b) whether some of the resolutions passed at the convention condemned India for discriminatory practices against Indian Muslims; and

(c) if so, the action taken/proposed to be taken by the Government in the matter?

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): (a) The Indian Ambassador to the United States attended a dinner on 24 November 1990 which was the concluding function of the Convention of Indian Muslims in America held at Maryland. The

Convention itself was spread over two days, i.e. 23rd and 24th November, 1990.

(b) Yes, Sir. A resolution was passed on the conclusion of the Convention condemning "the discriminatory practices" with respect to educational and employment opportunities for Indian Muslims in general and Kashmir Muslims in particular.

(c) When the Ambassador heard the resolution, which was read out after his own speech, he intervened to stress on the need for Muslims to join the mainstream and look at their success stories and not merely keep talking about the allegations of discrimination. The Ambassador also reaffirmed India's enduring commitment to secularism.

Ban on Private Vehicles During Rush Hour in Delhi

*83. SHRI P.M. SAYEED: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Ban on private vehicles during rush hour mooted" appearing in the 'Hindu' dated January 30, 1991;

(b) if so, the reaction of the Government thereto;

(c) whether the Government propose to take steps to cope with the ever increasing traffic problems in the Capital; and

(d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). Yes, Sir. There is no proposal to ban the use of private vehicles during rush hours.

(c) and (d). The Delhi Administration have received a report of M/s. R-rail India Technical & Economic Services Ltd. (RITES) for introduction of mass rapid transit system in Delhi. A Steering Committee under the Chairmanship of Chief Secretary, Delhi Administration has been set up for coordinating all preparatory activities among different agencies for expeditious processing of the project.

In order to regulate the growing traffic in the busy capital roads and to make travelling quick and safe, Delhi Traffic Police have formulated an Action Plan which comprises:-

- (i) Introduction of computerised Area Traffic Control System in the NDMC area. This system is proposed to cover 62 traffic junctions.
- (ii) Introduction of transit-9 Computer software package for synchronising microprocessor based traffic signals in Delhi.
- (iii) Introduction of traffic management techniques viz. one way traffic, contra traffic flow, traffic restrictions on movements of certain categories of vehicles, segregation of fast and slow moving traffic, closer gaps in the central verges etc.
- (iv) Widening of roads and addition of more lanes.
- (v) Construction of slip roads and central verges.
- (vi) Improvement of traffic signs, road markings, street lighting etc.
- (vii) Introduction of traffic regulation (including parking) and management measures for Chandni